

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.240 - IA/680(AHM)2022
in
CP(IB) 88 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Indu Corporation Pvt Ltd
V/s

.....Applicant

Shree Narmada Architectural Systems Ltd

.....Respondent

Order delivered on: 06/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Liquidator : Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.
& Mr. Rahul Bhavsar, Adv.
For PNB : Mr. Ameya Bandivadekar, Adv.
For the Respondent : Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Ad v. R-2 –
UCO Bank

ORDER

IA/680(AHM)2022

Heard Ld. Counsel for the applicant, Punjab National Bank and UCO Bank. Banks are directed to file written submissions within one-week.

List for filing written submission and consideration on 24.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)